

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. IA NO. 1586 OF 2018 IN
DFR NO. 4352 OF 2018

Dated: 14th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Mayfair Renewable Energy (I) Private Limited **Appellant(s)**
Versus
Hubli Electricity Supply Company Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for BESCO

ORDER

(IA No. 1586 of 2018 – for urgent listing)

None present for the Applicant/Appellant. Ms. Pallavi Sengupta, learned counsel takes notice on behalf of BESCO.

List the matter on **26.11.2018**.

(S. D. Dubey)
Technical Member

mk/js

(Justice Manjula Chellur)
Chairperson